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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 12/BB/ 17	-	Hearing	Rule-6 of I&B	Rejeev Shetty Vs Skyline Construction & Housing Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
12.	ASHISH KRUPAKAR 998-667-0997	PETITIONER/ OPERATIONAL CREATOR	

Counsel for petitioner is present. Proxy counsel for respondent is also present. He requested time to file objections.

List it on 31.08.2017 as a last chance.

  
MEMBER (J)

  
MEMBER (T)